

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.203
IB-2874(ND)/2019

IN THE MATTER OF:

Yug International Pvt. Ltd.

Vs.

Indo Laminates Pvt. Ltd.

.... **APPLICANT/PETITIONER**

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Mr. Zartab Anwar, Advocate

For the RD : Ms. Shankari Mishra for RD

ORDER

Ld. Counsel appearing for the parties have submitted that the settlement talks have failed. The arguments in the matter have already been concluded. The parties are at liberty to file written submissions within three days.

Order **reserved.**

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)